

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1105
ANSWERED ON:17.07.2014
PRIME MINISTER S POINT PROGRAMME
Dhruvanarayana Shri Rangaswamy

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Prime Minister's new 15 Point Programme for the welfare of Minorities is under implementation in the country including the State of Karnataka;
- (b) if so, the details including the achievements made thereof for the last three years and the current year in the country, State/UT-wise;
- (c) whether the Union Government has received any reports of non-utilization of Minorities' share in the country; and
- (d) if so, the details thereof and the action taken by the Union Government against the concerned officers, State/UT-wise?

Answer

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a) & (b): Yes, Madam. Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15 PP) is under implementation in the country including the State of Karnataka. As per the available information from concerned Ministries/Departments, the State/UT-wise achievements made under the schemes covered under PM's New 15 PP during the last three years is at Annexure.

(c) & (d): As per information made available, some shortfalls have been noticed in achieving the targets by the States/ Union Territories in some of the schemes.

PM's New 15-PP is being monitored at different levels of the Government to ensure their effective implementation. Ministry of Minority Affairs monitors and reviews these programmes, on quarterly basis with the nodal officers of the concerned Ministries/Departments. The Ministry also conducts periodical review meetings with the States. The progress of implementation is also monitored once in six months by the Committee of Secretaries, and then reported to the Union Cabinet. At State and District Levels, the monitoring is done by State and District Level Committees in which Members of Parliament and Members of Legislative Assembly, representatives from Panchayati Raj Institutions/Autonomous District Council and representatives from reputed non-Governmental institutions dealing with minorities are included.